

**V ADDITIONAL DIST SESSIONS JUDGE DEVANAHALLI.**

**In the Court of Hareesha A  
V Addl District and Session Judge  
Cause List Dated 21-04-2021**

---

<b>Case Type</b>	<b>Case No./Year</b>	<b>Sub Stage</b>	<b>Advocate</b>
<b><u>HEARING</u></b>			
1) Misc	15002/2019		K.V. MAHENDRA KUMAR
<b><u>STEPS</u></b>			
2) R.A.	15014/2019		KHALAQ AHAMED SHARIFF
3) R.A.	15019/2020		S.Vasanth Kumar
4) R.A.	15007/2021		G.S.Venkat Subbarao
<b><u>SUMMONS</u></b>			
5) M.V.C.	104/2019		
<b><u>EVIDENCE</u></b>			
6) M.C.	15103/2020		T.Seshagiri Rao
7) M.C.	15104/2020		K.Mohan
8) M.C.	15143/2020		Ramakrishna.C
9) P AND SC	15028/2020		K.V. NAVEEN KUMAR
<b><u>ARGUMENTS</u></b>			
10) R.A.	15003/2019		K.V. MAHENDRA KUMAR
11) R.A.	15026/2019		Fayaz Khan
12) M.A.	15110/2019		R. MARE GOWDA
13) O.S.	15001/2020		CHANDAN
<b><u>JUDGEMENT</u></b>			
14) M.C.	15035/2020		Ambaji Rao Naik
15) M.A.	15019/2020		Manjunatha
<b><u>AWAIT NOTICE</u></b>			
16) M.C.	15084/2020		T.P.Srinivasa
17) M.A.	15018/2020		V. ANAND
18) M.A.	15004/2021		G.Sridhar
<b><u>OBJECTION</u></b>			
19) M.C.	15097/2020		Haseen Taj
20) Misc	15006/2021		M. SONNEGOWDA
<b><u>EVIDENCE</u></b>			
1) SC	15043/2019		P.P.
<b><u>ARGUMENTS</u></b>			
2) SC	15012/2018		P.P
<b><u>PRODUCE ACCUSED</u></b>			

---

3) SC	15010/2021	PP
<b><u>N.B.W.</u></b>		
4) SC	15014/2021	PP
<b><u>OBJECTION</u></b>		
5) Crl.Misc.	15093/2021	Srinivasa.M
6) Crl.Misc.	15096/2021	H N C Kumar
7) Crl.Misc.	15097/2021	M.V. HARISHA
8) Crl.Misc.	15098/2021	N. BASAVARAJU